

# LOK SABHA

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## LIST OF BUSINESS

**Wednesday, September 16, 2020 / Bhadrapada 25, 1942 (Saka)**

**3 P.M.**

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**1. CONSIDERATION** of any item of Government Business entered in the Revised List of Business for Tuesday, the 15<sup>th</sup> September, 2020 and not concluded on that day.

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## STATUTORY RESOLUTION

**\*2. ADV. DEAN KURIAKOSE  
SHRI MANISH TEWARI  
SHRI N.K. PREMACHANDRAN  
PROF. SAUGATA ROY  
SHRI ADHIR RANJAN CHOWDHURY  
SHRI JASBIR SINGH GILL  
SHRI VINAYAK BHAU RAUT  
SHRI SANTOKH SINGH CHAUDHARY  
SHRI P.R. NATARAJAN  
SHRI AMAR SINGH  
SHRI KODIKUNNIL SURESH  
SHRI BENNY BEHANAN  
ADV. A.M. ARIFF** to move the following resolution:-

"This House disapproves of the Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020 (Ordinance No. 10 of 2020) promulgated by the President on 5th June, 2020."

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**\* Item nos. 2 and 3 to be taken up together.**

**LEGISLATIVE BUSINESS***Bill for consideration and passing*

*The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020.*

**\*3. SHRI NARENDRA SINGH TOMAR** to move that the Bill to provide for the creation of an ecosystem where the farmers and traders enjoy the freedom of choice relating to sale and purchase of farmers' produce which facilitates remunerative prices through competitive alternative trading channels to promote efficient, transparent and barrier-free inter-State and intra-State trade and commerce of farmers' produce outside physical premises of markets or deemed markets notified under various State agricultural produce market legislations; to provide a facilitative framework for electronic trading and for matters connected therewith or incidental thereto, be taken into consideration.

**ALSO** to move that the Bill be passed.

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**\* Item nos. 2 and 3 to be taken up together.**

**STATUTORY RESOLUTION**

- #4. SHRI N.K. PREMACHANDRAN**  
**ADV. DEAN KURIAKOSE**  
**PROF. SAUGATA ROY**  
**SHRI ADHIR RANJAN CHOWDHURY**  
**SHRI MANISH TEWARI**  
**SHRI JASBIR SINGH GILL**  
**SHRI VINAYAK BHAU RAUT**  
**SHRI SANTOKH SINGH CHAUDHARY**  
**SHRI AMAR SINGH**  
**SHRI KODIKUNNIL SURESH**  
**SHRI BENNY BEHANAN** to move the following resolution:-

"This House disapproves of the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020 (Ordinance No.11 of 2020) promulgated by the President on 5th June, 2020."

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**# Item nos. 4 and 5 to be taken up together.**

**LEGISLATIVE BUSINESS**

*Bill for consideration and passing*

The Farmers  
(Empowerment  
and Protection)  
Agreement of  
Price Assurance  
and Farm  
Services Bill,  
2020.

**#5. SHRI NARENDRA SINGH TOMAR** to move that the Bill to provide for a national framework on farming agreements that protects and empowers farmers to engage with agri-business firms, processors, wholesalers, exporters or large retailers for farm services and sale of future farming produce at a mutually agreed remunerative price framework in a fair and transparent manner and for matters connected therewith or incidental thereto, be taken into consideration.

**ALSO** to move that the Bill be passed.

**NEW DELHI;  
September 14, 2020  
Bhadrapada 23, 1942 (Saka)**

**SNEHLATA SHRIVASTAVA  
Secretary General**

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**# Item nos. 4 and 5 to be taken up together.**